

---

**Hari Krishna Vs State Of Uttar Pradesh And Others**

**Writ - C No. 33611 Of 2018**

---

**Court:** Allahabad High Court

**Date of Decision:** May 3, 2019

**Acts Referred:**

Uttar Pradesh Consolidation Of Holdings Rules, 1954 " Rule 109#Uttar Pradesh Revenue Code Rules, 2016 " Section 36(4), 36(5)#Uttar Pradesh Revenue Code, 2006 " Section 38, 38(1)

**Hon'ble Judges:** Siddhartha Varma, J

**Bench:** Single Bench

**Advocate:** Shivendra Bahadur, M.D. Singh Shekhar, Ram Dayal Tiwari

**Final Decision:** Allowed

---

**Judgement**